

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI.

DY No.609/2019

ORIGINAL APPLICATION No.210/00006/2020
Dated this Tuesday, the 31st day of December, 2019

CORAM: R.VIJAYKUMAR, MEMBER (A)
R.N. SINGH, MEMBER (J)

Shri Nilesh Hiraman Netawale, Age 31 years, Occ. Nil,
Residing at Flat No.104, Tagore Nagar, Ashiana Society,
Nasik Road, Pin 422 101.
(None)

- *Applicant*

VERSUS

1. Union of India, (Through its Secretary of Defence),
Ministry of Defence, South Block, New Delhi 110011.
2. The Chief of the Air Staff (Air Officer-in-Charge Personnel),
Air Headquarters Vayu Bhavan, Rafi Marg, New Delhi 110 106.
3. The Air Officer Commanding-in-Chief HQ Maintenance
Command, Vayusena Nagar, Nagpur 440 007, Maharashtra.
4. The Air Officer Commanding, 25 Equipment Depot,
Air Force Station, Devlali South, Nashik 422 501,
Maharashtra.

- *Respondents*

ORDER (Oral)

Per : R.Vijaykumar, Member (A)

None for the applicant.

2. This application was filed on 26.04.2019 and office objections had not been removed till date despite several reminders sent to the learned counsel but no remedial action has been taken.
3. From the aforesaid, it appears that the applicant is not interested to pursue with the matter.
4. Accordingly, the present application is dismissed in default as well as for non-prosecution.

(R.N. Singh)
Member (Judicial)
*kmg**

(R.Vijaykumar)
Member (Administrative)